

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO.247  
TO BE ANSWERED ON 5th DECEMBER, 2023**

**ROLE OF FFRC IN FSSAI**

**247. SHRI ANEEL PRASAD HEGDE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the setting up of Food Fortification Resource Centre (FFRC) in Food Safety and Standard Authority of India (FSSAI) benefited any corporate entities indirectly, if so, the details thereof;
- (b) whether entities funded by fortificant manufacturers were part of FFRC, if so, the details thereof;
- (c) whether FFRC website and email are part of FSSAI to this day, if so, the details thereof; and
- (d) whether FSSAI officials were seconded/nominated to FFRC in the past, if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d) Food Fortification Resource Centre (FFRC) was a joint initiative of Food Safety and Standards Authority of India (FSSAI), TATA Trusts and The India Nutrition Initiative (TINI) to work together to combat malnutrition through food fortification wherein FSSAI collaborated to take capacity building initiatives in the area of food fortification. However, policy formulation with respect to food fortification has always been done by FSSAI as per procedure mentioned in Food Safety and Standards (FSS) Act, 2006 in an unbiased manner.

A few officials were nominated to oversee day-to-day functioning of FFRC to ensure that all activities are in an unbiased manner.

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